

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1700
ANSWERED ON:05.03.2015
LAND DONATED UNDER BHUDAN MOVEMENT
Tadas Shri Ramdas Chandrabhanji

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the land donated under Bhudan Movement till date, State/UT-wise;
- (b) the manner in which the remaining land is being utilized, State/UT-wise;
- (c) whether any Commission had been constituted to take care of the said Movement which has now become ineffective;
- (d) if so, whether there is any scheme with the Government to make the said commission functional;
- (e) whether the Bhudan land is being misused in Vardha and Amarwati areas of Maharashtra; and
- (f) if so, the action taken by the Government in this regard?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) to (f): The details of the land donated under Bhudan Movement State/UT-wise is at Annexure. As per the Seventh Schedule of the Constitution of India, land falls under the purview of the State Governments. The role of the Central Government in the field of land reforms is only of an advisory and coordinating nature. Department of Land Resources, Government of India has not constituted any commission regarding Bhudan Land.